

सामाजिक और आर्थिक परिवर्तन का वातावरण उपस्थित हुआ है, उसके सम्बन्ध में भी मार्गदर्शी सिद्धांतों और नियमों में कुछ समावेश करेगी ?

SHRIMATI NANDINI SATPATHY : Yes, Sir, all these things will be taken into consideration while formulating the new code.

श्री बी० पी० मौर्य : कुछ ऐसे सीज़ होते हैं जिनको सेंसर बोर्ड स्वीकार नहीं करता है जैसे चुम्बन और आलिंगन। लेकिन इसी तरह से और इससे भी ज्यादा बुरे सीन विलायती फिल्मों में होते हैं और वे फिल्मों इस देश में दिखाई जाती हैं। अगर मंत्री महोदय यह कहना चाहें कि उन फिल्मों को केवल पढ़े लिखे लोग ही देखते हैं तो यह सत्य नहीं है। उनको ऐसे लोग भी देखते हैं जो बेपढ़े लिखे होते हैं या जिनका मैच्योर माइंड नहीं होता है। ऐसी अवस्था में जो नियम भारतीय फिल्मों पर लागू होते हैं क्या उनको विदेशी फिल्मों पर जो भारत में प्रदर्शित होती हैं, उन पर भी लागू किया जायगा ? क्या आचार संहिता बनाते समय इसका भी विचार किया जाएगा।

SHRIMATI NANDINI SATPATHY : While censoring films usually we take into consideration the standard and the values of life that exist in the particular country. Naturally there is difference while censoring films from foreign countries... (*Interruptions*). The hon. Member himself has said that only very limited audience sees the foreign films and so its impact is somewhat limited... (*Interruptions*).

SHRI B. P. MAURYA : The hon. Minister has failed to understand my question. In Indian films the censor board does not allow kissing or embracing while worse things are allowed in some foreign films. But foreign films are seen here ; not only the literate people see them but other people also. We have to see the effect of these films on Indian society as a whole.

SHRIMATI NANDINI SATPATHY : I agree with the hon. Member that we shall have to bear in mind the influence that the foreign films will have on our people here. While formulating our code and taking the Khosla Committee Report into

consideration, we will keep these things in mind.

SHRI K. LAKKPPA : I would like to quote an example. A film on the Maharashtra Mysore border dispute has been engaging the attention of the Government of India, and even though it is opposed to the principles and code of conduct of the Censor Board, may I know why that matter has been pending for such a long time and why no decision has been given ?

SHRIMATI NANDINI SATPATHY : This is about a particular film about which I do not have the information now. If it is pending with the Censor Board, there must be something into which they are looking.

Persons Shot Dead without trials in Punjab

*1416. **SHRI TEJA SINGH SWATANTRA :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number and names of persons who were shot dead without trials after their arrests in Punjab in 1970-71 ;

(b) whether they were shot dead in the Police encounter and, if not, whether any Policeman/Officer was shot dead or injured ; and

(c) whether Government propose to make any inquiry in connection with the death of such persons ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI K. C. PANT) : (a) to (c). A statement is laid on the Table of the House.

Statement

According to the information received from the Punjab Government, there has been no case where a person, after arrest, was shot dead without trial. However, one Raunaq Singh of P. S. Khamanon, District Ludhiana who had been arrested in a case of murder, escaped from police custody on 18.2.1971. He was killed in an encounter with the police on 20.2.1971, while resisting re-arrest by the Police.

In December, 1970, a police party escorting a Naxalite in a bus from Amritsar to Kapurthala, was suddenly attacked by 7/8 persons travelling by the same bus, resulting in the death of one constable.

SHRI TEJA SINGH SWATANTRA : May I ask the hon. Minister whether there was one Buja Singh among those killed in these police encounters, who was blind and also 85 years old ?

SHRI K. C. PANT : Apparently my hon. friend has not read the statement.

SHRI INDRAJIT GUPTA : It has not been circulated.

SHRI K. C. PANT : I will read it out :

'According to the information received from the Punjab Government, there has been no case where a person, after arrest, was shot dead without trial. However, one Raunaq Singh of P. S. Khamanon, districts Ludhiana, who had been arrested in a case of murder, escaped from police custody on 18.2.1971. He was killed in an encounter with the police on 20.2.1971, while resisting re-arrest by the police.'

"In December, 1970, a police party escorting a Naxalite in a bus from Amritsar to Kapurthala, was suddenly attacked by 7/8 persons travelling by the same bus, resulting in the death of one constable."

SHRI TEJA SINGH SWATANTRA : It is a fact that Same Baba was arrested at the main bus stand of Ludhiana when thousands of persons were present, that he was taken into police custody and later taken out and shot dead, and that before shooting him, his hands were nailed and his eyes were taken out ? Is this democratic ?

SHRI K. C. PANT : Is my hon. friend asking about this Raunaq Singh ?

MR. SPEAKER : He is asking about another person. He said Buja Singh.

SHRI K. C. PANT : As I said, there was only one case of this kind which I have cited in the answer. If he gives the name, I will enquire into it.

MR. SPEAKER : He mentioned one name and he brought in another name also.

श्री सतपाल कपूर : मैं यह जानना चाहता हूँ कि अकाली रेजीम के दौरान कितने नक्स-लाइट्स पुलिस ने पकड़ कर मारे और पंजाब गवर्नमेंट के पुलिस अफसरों और दूसरे अफसरों के खिलाफ कितनी शिकायतें आयीं हैं कि फलां फलां अफसर ने फलां फलां वकॉर को, जैसे हरि सिंह भूगेन्द्र, सेम बाबा, रीनक सिंह को, कत्ल किया और क्या उनके खिलाफ कोई एनक्वायरी हो रही है या नहीं।

अध्यक्ष महोदय : इस सवाल का जवाब दे दिया गया है।

श्री सतपाल कपूर : जो दूसरे लोग मारे गये हैं, मैं उनके बारे में पूछ रहा हूँ।

MR. SPEAKER : He has already mentioned it.

Deterioration in Calcutta Telecommunication System

*1417. **SHRI SUBODH HANSDA :** Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether all the Public Call Telephones are almost out of order in Calcutta and Howrah areas for a long time ; and

(b) the reasons for their not being put in order quickly ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA) (a) : No, Sir.

(b) Defects in the Public Call Telephones which are detected during a routine inspection or reported from any other source are attended to promptly.

SHRI SUBODH HANSDA : His reply to part (a) is, No. I want to know whether the supervisory staff visit all the public call offices and whether they have got any record as to how many telephones go out of order and by what time they are repaired ?